

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH : JODHPUR

Date of order : 26.3.1998

O.A. No. 88/1997

1. Om Prakash S/o. Shri Asha Ram, aged about 34 years, resident of Shri Ram Colony Talanpur Road, Gotan Distt., Nagour, last employed on the post of Assistant Salesman in Co-operative Societies Canteen, Northern Railway, Merta Road.
2. Chander Shekhar S/o. Shri Damodar Lal aged about 29 years resident of Shri Ram Colony Talanpur Road, Gotan, Distt. Nagour, last employed on the post of Assistant Salesman in Co-operatives Societies Canteen, Northern Railway, Merta Road.
3. Satyanarayan S/o. Shri Asha Ram aged about 35 years resident of Shri Ram Colony Talanpur Road, Gotan, Distt. Nagour, last employed on the post of Assistant Salesman in Co-operative Societies Canteen, Northern Railway, Merta Road.

... Applicants.

versus

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Personnel Officer, Northern Railway, Jodhpur Division. Jodhpur.

... Respondents.

Mr. J.K. Kaushik, Counsel for the applicants.

Mr. S.S. Vyas, Counsel for the respondents.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Mr. Gopal Singh, Administrative Member.

ORDER

(Per Hon'ble Mr. Gopal Krishna)

Applicants, Om Prakash, Chander Shekhar and Satyanarayan, in this application under Section 19 of the Administrative Tribunals Act, 1985, have prayed for appearing in the screening test which was to be held in respect of casual labourers of the Co-operative Institutions for their absorption in Group-D post in accordance with the existing rules.

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2. We have heard the learned counsel for the parties and have perused the

material on record.

3. The learned counsel for the respondents has produced a copy of an order dated 11.02.1998, which has been taken on the record and which shows that the screening test, which was scheduled to be held on 5.8.1997 in respect of casual labourers, has been cancelled. At this stage, the learned counsel for the applicants sought permission to withdraw this O.A. with liberty to file a fresh O.A. Permission to withdraw this O.A. is granted, as prayed for. The O.A. stands dismissed as withdrawn with no order as to costs.

Gopal Singh

(GOPAL SINGH)
Adm. Member

Gopal Krishna

(GOPAL KRISHNA)
Vice Chairman

cvr.